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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be Laid on the Table.

THE MINISTER OF OVERSEAS INDIAN AFFAIRS AND MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): I beg to laid on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5555/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PATIL): On behalf of Shri Shriprakash Jaiswal, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the Neyveli Lignite Corporation Limited, Chennai, for the year 2010-2011.
- (ii) Annual Report of the Neyveli Lignite Corporation Limited, Chennai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5556/15/11)

- (2) (i) Review by the Government of the working of the Singareni Collieries Company Limited, Khamman, for the year 2010-2011.
- (ii) Annual Report of the Singareni Collieries Company Limited, Khamman, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5557/15/11)

- (3) (i) Review by the Government of the working of the Coal India Limited, Kolkata, for the year 2010-2011.
- (ii) Annual Report of the Coal India Limited (Vol. I & II), Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5558/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF

STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Central Information Commission, New Delhi, for the year 2010-2011 under sub-section (4) of Section 25 of the Right to Information Act, 2005.

(Placed in Library, See No. LT 5559/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Grih Kalyan Kendra, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5560/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Officers Institute, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Officers Institute, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5561/15/11)

(4) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Uranium Corporation of India Limited and the Department of Atomic Energy for the year 2011-2012.

(Placed in Library, See No. LT 5562/15/11)

- (ii) Memorandum of Understanding between the Bharatiya Nabhikiya Vidyut Limited and the Department of Atomic Energy for the year 2011-2012.

(Placed in Library, See No. LT 5563/15/11)

- (iii) Memorandum of Understanding between the Nuclear Power Corporation of India Limited and the Department of Atomic Energy for the year 2011-2012.

(Placed in Library, See No. LT 5564/15/11)

- (iv) Memorandum of Understanding between the Indian Rare Earths Limited and the Department of Atomic Energy for the year 2011-2012.

(Placed in Library, See No. LT 5565/15/11)

- (v) Memorandum of Understanding between the Electronics Corporation of India Limited and the Department of Atomic Energy for the year 2011-2012.

(Placed in Library, See No. LT 5566/15/11)

(5) A copy of the All India Services (Leave) Amendment Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 707(E) in Gazette of India dated 21<sup>st</sup> September, 2011, under sub-section (2) of Section 3 of the All India Services Act, 1951.

(6) A copy each of the following papers (Hindi and English versions) under article 323 (1) of the Constitution:-

- (i) The 60<sup>th</sup> Annual Report of the Union Public Service Commission, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 5568/15/11)

- (ii) Memorandum explaining reasons for non-acceptance of advice of the Union Public Service Commission in respect of cases referred to in Chapter 10 of the above Report.

(Placed in Library, See No. LT 5569/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Gandhinagar, Ahmedabad, for the year 2010-2011, alongwith Audited Accounts.

(Placed in Library, See No. LT 5570/15/11)

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Gandhinagar, Ahmedabad, for the year 2010-2011.

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology Design and Manufacturing, Kancheepuram, for the year 2010-2011, together with Audit Report thereon.

(Placed in Library, See No. LT 5571/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi (Part I & II), Delhi, for the year 2009-2010.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, Delhi, for the year 2009-2010, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Delhi, Delhi, for the year 2009-2010.

- (4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5572/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2010-2011.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tezpur University, Tezpur, for the year 2010-2011.

(Placed in Library, See No. LT 5573/15/11)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Assam University, Silchar, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Assam University, Silchar, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Assam University, Silchar, for the year 2010-2011.
- (7) Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 5574/15/11)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2010-2011, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Urdu University, Hyderabad, for the year 2010-2011.

(Placed in Library, See No. LT 5575/15/11)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Bihar Education Project Council (Sarva Shiksha Abhiyan), Patna, for the year 2007-2008, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bihar Education Project Council (Sarva Shiksha Abhiyan), Patna, for the year 2007-2008.

(Placed in Library, See No. LT 5576/15/11)

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Bihar Education Project Council (Sarva Shiksha Abhiyan), Patna, for the year 2008-2009, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bihar Education Project Council (Sarva Shiksha Abhiyan), Patna, for the year 2008-2009.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 5577/15/11)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Uttarakhand Mahila Samakhya Society, Dehradun, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Uttarakhand Mahila Samakhya Society, Dehradun, for the year 2010-2011.

- (Placed in Library, See No. LT 5578/15/11)
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Karnataka Mahila Samakhya Society, Bangalore, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Karnataka Mahila Samakhya Society, Bangalore, for the year 2010-2011.

- (Placed in Library, See No. LT 5579/15/11)
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 2009-2010.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Advanced Study, Shimla, for the year 2009-2010.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

- (Placed in Library, See No. LT 5580/15/11)
- (17) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 2010-2011, together with Audit Report thereon.

- (Placed in Library, See No. LT 5581/15/11)
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Chhattisgarh Mahila Samakhya Society, Raipur, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chhattisgarh Mahila Samakhya Society, Raipur, for the year 2009-2010.
- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library, See No. LT 5582/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT) :

(MATTER IS IN HINDI)

(Placed in Library, See No. LT 5583/15/11 TO 5590/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Construction Industry Development Council, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government

of the working of the Construction Industry Development Council, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5591/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the ITI Limited, Bangalore, for the year 2010-2011.
- (2) Annual Report of the ITI Limited, Bangalore, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5592/15/11)

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